

**DIVISION BENCH**

**ITEM NO.119**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.580/2023, IA No.198/2024 IN CP (IB) No.15/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 2<sup>nd</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |  |
|----------------------------|--|
| <b>NAME OF THE COMPANY</b> | <b>L &amp; T FINANCE LIMITED V/S<br/>PERPENDICULARCONSTRUCTION<br/>PVT LTD</b> |
| <b>UNDER SECTION</b>       | <b>7 IBC (IN CIRP)</b>   |

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Yash Tandon, Adv. : *For the Applicant/RP in IA No.580/2023  
& IA No.198/2024*

Ms. Lashita Dhingra, Adv. : *For the Respondent*

**ORDER**

**IA No.580/2023**

1. This application has been filed under Section 19 of the Code. According to the Ld. Counsel representing the non-applicant respondent, some information have already been supplied.
2. Ld. Counsel representing the RP however, states that still a lot of information are required from the Directors of the Ex-management which have not been supplied.
3. Let the e-mail communication be sent by the RP to the Directors of the Ex-management within a period of one week specifying what precisely are the information which are still required to be supplied by them.
4. The Ld. Counsel representing the Directors of the Ex-management seeks and is granted two weeks time thereafter, to file their response affidavit as to why the

**-Sd-**

**-Sd-**

information which has been now intimated by the RP have not been supplied by them.

5. Let the information/affidavit be filed within a period of two weeks positively.
6. Let the matter be adjourned for further hearing on 30<sup>th</sup> July 2024.

**IA No.198/2024**

1. This is the Progress report filed by the RP. The same is taken on record, subject to just exceptions.
2. Accordingly, IA No.198/2024 stands disposed off.
3. The next progress report be also filed on or before the next date of hearing.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**2<sup>nd</sup> July, 2024**

*Bipul Kumar Tiwari*  
*(Stenographer)*